

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

15

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

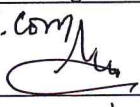
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.56/2014
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd.
NAME OF THE PETITIONER(S)	Thullur Srinivas Rao & Others
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd. & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R1-R5	PCS	schiel285@gmail.com 9849056652	

Heard Shri S. Chidambaram, Learned Counsel for the respondent. At the request of the Learned counsel, post the case on 09.10.2017


Member (T)

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Member (J)